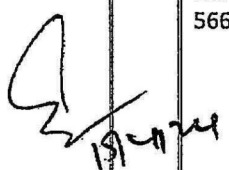


OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following postings/transfers are hereby made with immediate effect :

S. No	Name & Emp. Code of the Official	From	To
1.	Mange Lal Meena EC: 15463119	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Rashmi Gupta, Ld. SCJ-cum-RC Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Rashmi Gupta, Ld. CMM Distt: Central THC
2.	Hari Prasad Maurya EC: 56551470 / 90444	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sumeet Anand, the then, Ld. CMM Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
3.	Satish EC: 28648587	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Anurag Thakur, Ld. JSCC-cum-ASCJ-cum-GJ Distt: North-East KKD	Desg: Peon Role: Orderly Posting: In the Court of Sh. Anurag Thakur, Ld. SCJ-cum-RC Distt: East KKD
4.	Suraj Singh EC: 60032784	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Aashish Gupta, the then, Ld. SCJ-cum-RC Distt: East KKD	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
5.	Gurdeep Singh EC: 32193364 / 11133	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Deepak Kumar-II, Ld. ACMM-02-cum-ACJ RACC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Deepak Kumar-II, Ld. SCJ-cum-RC Distt: South-West Dwarka
6.	Sushil Kumar EC: 10815/ 56629382	Desg: Peon Role: Orderly Posting: In the Court of Sh. Manish Yaduvanshi, Ld. ASJ (SC-RC) Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Nishant Garg, Ld. Ld. ACMM-02-cum-ACJ RACC

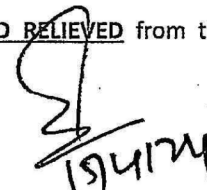
  
19/07/24

7.	Jitender Kumar EC: 91780381 / 11033	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Shruti Chaudhary, Ld. ACJ-cum-CCJ-cum-ARC Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shruti Chaudhary, Ld. JSCC-cum-ASCI-cum-GJ Distt: North-East KKD
8.	Sumit Dabas EC: 72474201	Desg: Peon Role: Orderly Posting: In the Court of Ms. Tapasya Agarwal, Ld. ACJ-cum-CCJ-cum-ARC Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Manish Jain, Ld. ACJ-cum-CCJ-cum-ARC Distt: North Rohini
9.	Ram Swaroop EC: 90543/53274100	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Garima Jindal, Ld. MM (NI Act) Digital Court-03 Distt: North-West Rohini	Desg: Peon Role: Orderly Posting: In the Court of Ms. Tapasya Agarwal, Ld. ACJ-cum-CCJ-cum-ARC Distt: West THC
10.	Sachin EC: 50523221	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Deepali Srivastava, Ld. ACJ-cum-CCJ-cum-ARC Distt: North Rohini	Desg: Peon Role: Orderly Posting: Attached with Ms. Deepali Srivastava, Ld. Principal Magistrate, JJB-IV, Family Court Complex, Vishwas Nagar Distt: East KKD
11.	Robe Singh EC: 90526	Desg: Peon Role: Orderly Posting: Earlier attached with Ms. Pragati, the then, Ld. Principal Magistrate, JJB-IV, Family Court Complex, Vishwas Nagar Distt: East KKD	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
12.	Pardeep Kumar EC: 61161503	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Gaurav Sharma, Ld. Civil Judge-05 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Gaurav Sharma, Ld. ACJ-cum-CCJ-cum-ARC Distt: Shahdara KKD
13.	Kaku Ram EC: 10988/22022320	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Sarthak Panwar, Ld. MM (NI Act)-09 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Neha Pandey, Ld. Civil Judge-05 Distt: Central THC

15/4/24

14.	Sanjay Kumar EC: 24446372 / 90221	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Shashank Nandan Bhat, Ld. MM (NI Act)-06 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Sh. Shashank Nandan Bhat, Ld. MM -02 Distt: West THC
15.	Subhash Chand EC: 90399/89520781	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Milan Goel, the then, Ld. MM -02 Distt: West THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
16.	Deepanshu Mann EC: 11757886	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Chakita Srivastava, Ld. MM-01 Distt: Shahdara KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Chakita Srivastava, Ld. MM (Mahila Court)-04 Distt: South Saket
17.	Ajay Kumar Naglot EC: 14673348	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Sukriti Singh, Ld. MM (Mahila Court)-04 Distt: South Saket	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC
18.	Kulbhushan EC: 94479123 / 11510	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Anam Rais Khan, Ld. MM (NI Act)-01 Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Sanghmitra, Ld. MM -01 Distt: Shahdara KKD

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.
2. Sh. Sunil Shah, Naib Nazir, EC- 90905 presently posted in the Court of Sh. Ajeet Narayan, Ld. Civil Judge-02, Central, THC is directed to look after the work of Nazir of the Court of Sh. Kapil Gupta, Ld. Civil Judge-06, Central, THC in addition to work already assigned to him as an interim measure till the joining of Civil Nazir posted therein i.e. Sh. Nisar Ahmad, EC- 90712 (who is on medical leave since 03.04.2024) or till further orders whichever is earlier.
3. All the above mentioned officials who are transferred shall be STAND BELIEVED from their respective postings forthwith.

  
19/4/24

(SANJAY GARG-I)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
TIS HAZARI COURTS, DELHI

No. 24342-24472 ADMIN-III./Central/F.1(3)/P&T/2024

Dated, Delhi the 15 APR 2024

234B  
1325

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi.
2. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
3. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
4. Dealing Official, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
5. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
6. The Officers/Officials concerned.
7. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
8. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

  
15/04/24

Administrative Officer (J), Admn. Branch-III  
Central, THC